

to take security deposits from retail dealers for supplying crates of Coca Cola and Fanta for sales; if so, the quantum of such deposits, with them now;

(b) whether these manufacturers and bottlers are today owing several crores of rupees to dealer, about 2 crores of rupees are refusing to return the deposits and insisting the dealers to sell their new drinks "Campa", "Campa Cola" etc. so that the pending security will get adjusted against the supply of these new drinks; and

(c) whether it is also a fact that M/s. Pure Drinks Pvt. Ltd. New Delhi who owe to dealer, about 2 crores of rupees are refusing to return the deposits and insisting the dealers to sell their new drinks "Campa", "Campa Cola" etc. so that the pending security will get adjusted against the supply of these new drinks; and

(d) if so, whether Government have taken steps to make these soft drink borrowers to retain the small security deposits they collected from poor retail sellers all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b) There has been reports of the manufacturers and bottlers of Coca Cola and Fanta having taken security deposits from retail dealers for supplying crates of Coca Cola and Fanta for sales. Government have no information on the quantum of such deposits.

(c) Government have no information in this regard.

(d) In view of (c) above does not arise.

**Block Level Employment—Oriented Programme**

11070, SHRI CHITTUBHAI GADGAT: Will the Minister of PLANNING be pleased to state:

(a) whether Government have under consideration any proposal to undertake block level employment-oriented experimental programme in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). The Draft Five Year Plan (1978—83) envisages area planning for full employment as one of the strategies for eliminating unemployment and significant under-employment within a period of 10 years. The programme has been initiated in 2000 blocks out of about 3000 blocks already covered under the on-going rural development programmes, such as SFDA, DPAP and CAD. Each of these blocks is provided with special assistance over and above the outlay under the normal development programme for the implementation of the full employment programme. The programme would be extended gradually by taking up 300 additional blocks each year during the period 1978-83 for similar development.

**Radiation Process for Preservation of Food and Seeds etc.**

11071, PROF. SAMAR GUHA: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether AEC developed various processes of radiation for preservation of food, improved varieties of various seeds etc.

(b) if so, the facts thereabout;

(c) whether the Health Department have not given clearance yet for utilisation of radiation processes for the above purposes; and

(d) if so, the reasons thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH): (a) and (b). Feasible methods have been developed for post-harvest preservation of various food commodities. These relate to (a) disinfection of wheat; (b) sprout inhibition in potatoes and onions; (c) shelf-life exten-